

Name of the State	2009
Gujarat	31
Tamil Nadu	112
Orissa02	
Maharashtra	02
TOTAL	147

The State Governments/UT Administrations have been repeatedly requested to strictly enforce both the Acts and also monitor such enforcements. The details of the raids conducted, value of goods confiscated and persons booked for violation of rules under the Essential Commodities Act, 1955 during the year 2009 as reported by State Governments/UT Administrations are given in Statements [Refer to the Statement appended to answer to Unstarred Question No. 2343 part (c) and (d).]

**(B) Medium Term Measures:**

In the medium term, Government has taken initiatives such as the National Food Security Mission (NFSM), Rashtriya Krishi Vikas Yojna (RKVY) to improve production and productivity in agriculture.

**Separate legislation for retail sector**

2350. SHRI T.T.V. DHINAKARAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether it is proposed to bring forward a separate legislation for retail sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) No Sir.

- (b) Does not arise in view of (a) above.
- (c) Retail trade is a state subject and states have their own policy in the matter.

**Import of pulses**

2351. SHRI DHIRAJ PRASAD SAHU: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Empowered Group of Ministers have cleared proposal for import of pulses from Myanmar long back to ease the soaring prices of pulses in domestic market;
- (b) whether Government of Myanmar is also willing and interested to supply pulses to India;